

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:6356
ANSWERED ON:05.05.2015
PRODUCTION OF HAZARDOUS CHEMICALS
Chauhan Shri Devusinh Jesingbhai

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any data of the hazardous chemicals produced in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the number of industries producing these types of chemicals in various parts of the country including Gujarat; and
- (d) the steps taken by the Government to stop the production of these chemicals in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a)to (d): As per the Manufacture, Storage and Import of Hazardous Chemical (Amendment) Rules, 2000 administered by Ministry of Environment, Forest and Climate Change under the Environment (Protection) Act, 1986, the list of hazardous chemicals includes 684 chemicals which find applications in various industrial applications.

The chemical industry is almost delicensed and data for only major chemicals are monitored by the Department of Chemicals and Petrochemicals. The units are setup by entrepreneurs in different parts of the country based on techno economic feasibility, demand and supply scenario etc as per the prevalent rules of pollution control norms by the concerned State /Central Authorities.